

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2422
ANSWERED ON:18.12.2003
RVP TEST OF PETROL
UTTAMRAO DEORAO PATIL

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Read Vapour Pressure (RVP) test of petrol is conducted on refinery level and not in depots and terminals of the oil companies as per the specifications of products incorporated in RMDS;
- (b) if so, whether the Ethanol is blended in petrol after the laboratory testing of petrol and no product testing is done after blending
- (c) if so, the impact on the specifications after blending of Ethanol in petrol;
- (d) the reasons for not supplying Ethanol blended petrol in the area of NCT;
- (e) whether Government/Oil companies have received representations about Ethanol blended petrol; and
- (f) if so, the time by which corrective steps would be taken to protect interests of the motorists?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a) The detailed analysis of petrol, as per BIS specifications, including Reid Vapour Pressure (RVP) test is done at the refineries.
- (b) Ethanol is blended in petrol after the laboratory testing of petrol and ethanol. The ethanol is blended with petrol on-line during truck loading. The loaded product sample is tested to check ethanol content (vol %) in the petrol.
- (c) Blending of Ethanol in petrol improves the Octane number and oxygen content in petrol
- (d) The Government has taken a decision to cover the entire country by ethanol blended petrol in two phases. The NCT of Delhi is to be covered in the second phase.
- (e) & (f): There have been reports of vehicle malfunctioning from select pockets of the country. After examining its overall impact on vehicles and considering the fact that 5% ethanol blended petrol does not affect the interests of the motorist adversely, the sale of ethanol blended petrol has been allowed.